

आयकर अपीलीय अधिकरण न्यायपीठ नागपूर में ।
IN THE INCOME TAX APPELLATE TRIBUNAL, NAGPUR

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER
AND
SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER

आयकर अपील सं. / ITA No.192/NAG/2022
निर्धारण वर्ष / Assessment Year : 2017-18

Anjuman Hami E Islam,
Anjuman Ploytechnic Compound,
Mangalwari Bazar Road, Sadar,
Nagpur – 440001

PAN : AABTA0723B

.....अपीलार्थी / Appellant

बनाम / V/s.

PCIT (Central),
Nagpur

.....प्रत्यर्थी / Respondent

Assessee by : N O N E

Revenue by : Shri Kailash G. Kanojiya

सुनवाई की तारीख / Date of Hearing : 18-12-2023

घोषणा की तारीख / Date of Pronouncement : 19-12-2023

आदेश / ORDER

PER S.S. VISWANETHRA RAVI, JM :

This appeal by the assessee against the order dated 30-03-2022 passed by the Pr. Commissioner of Income Tax (Central), Nagpur for assessment year 2017-18.

2. We note that this appeal was filed with a delay of 38 days. After hearing ld. DR, we condone the delay of 38 days.

3. The assessee filed an application dated 15-12-2023 seeking permission to withdraw the present appeal. The relevant extract of the application reads as under :

“2. With all humbleness and your kindness permission, we wish to withdraw this appeal. The present appeal was filed against the revision order passed by the learned PCIT under section 263. Vide the order under section 263, the learned PCIT had set aside the original assessment order passed by the Assessing Officer.”

4. Shri Kailash G. Kanojiya, the Id. DR reported no objection in case the assessee wishes to withdraw the appeal.

5. In view of the request made by the assessee the appeal is dismissed as withdrawn.

Order pronounced in the open court on 19th December, 2023.

Sd/-
(Inturi Rama Rao)
ACCOUNTANT MEMBER

Sd/-
(S.S. Viswanethra Ravi)
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 19th December, 2023.
रवि

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The Pr. CIT (Central), Nagpur.
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, नागपूर,
/ DR, ITAT, Nagpur.
5. गार्ड फ़ाइल / Guard File.
//सत्यापित प्रति// True Copy//

आदेशानुसार / BY ORDER,

वरिष्ठ निजी सचिव / Sr. Private Secretary
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune